

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

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Upbhokta Nyay Bhawan
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New Delhi – 110023

No.A-2/Listing/NCDRC/2021

1st July, 2021

NOTICE

The Hon'ble President, National Consumer Disputes Redressal Commission, is pleased to list the cases from 1st July, 2021, in the following manner:

1. The cases which were to be heard through video conferencing from 19.04.2021 to 11.06.2021, but could not be listed due to suspension of hearings for emergence of second wave of COVID-19, shall be listed from 1st July, 2021 along with the matters which are already listed for hearing through video conferencing from 1st July, 2021, as under:

Dates on which cases could not be listed through video conferencing for suspension of hearings due to second wave of COVID-19	New dates of hearing
19.04.2021	01.07.2021
20.04.2021	02.07.2021
22.04.2021	05.07.2021
23.04.2021	06.07.2021
26.04.2021	07.07.2021
27.04.2021	08.07.2021
28.04.2021	09.07.2021
29.04.2021	12.07.2021
30.04.2021	13.07.2021
03.05.2021	14.07.2021
04.05.2021	15.07.2021
05.05.2021	16.07.2021
06.05.2021	19.07.2021
07.05.2021	20.07.2021
10.05.2021	22.07.2021
11.05.2021	23.07.2021
12.05.2021	26.07.2021
13.05.2021	27.07.2021
17.05.2021	28.07.2021
18.05.2021	29.07.2021
19.05.2021	30.07.2021
20.05.2021	02.08.2021
21.05.2021	03.08.2021
24.05.2021	04.08.2021
25.05.2021	05.08.2021
27.05.2021	06.08.2021
28.05.2021	09.08.2021
31.05.2021	10.08.2021
01.06.2021	11.08.2021
02.06.2021	12.08.2021
03.06.2021	13.08.2021

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01.07.2021

04.06.2021	16.08.2021
07.06.2021	17.08.2021
08.06.2021	18.08.2021
09.06.2021	20.08.2021
10.06.2021	23.08.2021
11.06.2021	24.08.2021

2. The cases which are adjourned from time to time due to prevalence of COVID-19 for being heard through conventional hearing/physical court hearing and are presently scheduled to be listed from 1st July, 2021 to 13th September, 2021, shall be listed from 16th July, 2021 onwards along with the cases already listed for hearing through video conferencing, after giving two weeks' advance notice, in the following manner:

(a) 10 number of conventional hearing/physical court hearing matters shall be listed before each functional Bench on each working day from 16th July, 2021.

For example, on 1st July, 2021, 30 matters of conventional hearing/physical court hearing are to be listed before Bench No.1. These 30 matters shall be accommodated/listed in three consecutive working days from 16th July, 2021 onwards i.e. on 16.07.2021, 19.07.2021 and on 20.07.2021 (17th and 18th July 2021 are holidays on account of Saturday and Sunday). Thereafter, the matters of 2nd July, 2021 shall be taken up for listing and so on.

(b) The cases of conventional hearing/physical court hearing which were being heard by earlier Bench No.2 (presided by Hon'ble Mr.Justice V.K.Jain) and earlier Bench No.5 (presided by Hon'ble Mr.Anup K.Thakur), shall also be accommodated/listed before the presently functional Benches, in the same manner as indicated at 2(a) above.

3. This issues with the approval of the Hon'ble President, NCDRC, for information of all the concerned.

By Order



(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. Sr.PPS to the Hon'ble President.
2. PS to Hon'ble Member(s) – with a request to bring the contents of the Notice to the knowledge of the Hon'ble Member(s).
3. Deputy Registrar, AR (CC), AR(Listing), AR(FA), AR(Admin.), OSD(RP)
4. Court Masters (Non-shorthand)
5. Notice Board
6. SO (IT) – with a request to upload this Notice on the website of NCDRC.